

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1794  
ANSWERED ON:04.08.2005  
FUNDS FOR SCHEMES  
Barman Shri Hiten;Bose Shri Subrata

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Ministry has demanded enhanced funds for Schemes;
- (b) if so, the details of such schemes; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c):- While it is for the Ministries concerned to move the Planning Commission and Finance Ministry for additional funds they require for their respective Centrally Sponsored Schemes, the Ministry of Panchayati Raj is generally supportive of such enhancement and particularly concerned with ensuring that such Schemes are so structured and financed as to fulfill the objective of governments economic development and social justice through the instrumentality of Panchayati Raj Institutions as 'institutions of self-government' as enshrined in Article 243G read with Scheduled Eleven and Article 243ZD of the Constitution.